

Shri Datar: There is no such obligation at all and the insinuations are entirely denied.

Shri K. K. Basu: May I know, Sir, whether Government Servants joining this particular Sangh are given any special facilities?

Shri Datar: No special facilities are given.

COMMONWEALTH BANK

*633. **Shri Viswanatha Reddy:** (a) Will the Minister of Finance be pleased to state whether any scheme for the starting of a Commonwealth Bank has been proposed at the last Commonwealth Prime Ministers' Conference, for the restoration of Commonwealth prosperity?

(b) If so, what are the chief features of the scheme?

The Deputy Minister of Finance (Shri M. C. Shah): (a) No, Sir.

(b) Does not rise.

GRANTS-IN-AID TO RESEARCH WORKERS

*634. **Shri Nageshwar Prasad Sinha:** (a) Will the Minister of Education be pleased to state whether Government have made any provision for grants-in-aid for purchase of apparatus, stores, books etc. to individual research workers in India?

(b) If so, what is the procedure for obtaining such a grant?

(c) Has any maximum or minimum grant been fixed?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes. A provision of Rs. 50,000 has been made in the budget for 1952-53 for grants-in-aid for this purpose.

(b) Applications are invited from such workers through the Universities/Institutions where they are working. The applications are then considered by a special Committee constituted for the purpose.

(c) No.

Shri Nageshwar Prasad Sinha: May I know, Sir, whether any enquiry is made by this Government to ascertain whether the amount has been spent usefully or not?

Shri K. D. Malaviya: Sir, because we have received no report to the contrary, there is no reason to believe that the amount is being mis-used.

Shri B. S. Murthy: May I know, Sir, whether the selection is made by the Central Government or whether any applications are invited?

Shri K. D. Malaviya: The Universities or the institutions sponsor the applications to Government. There is a Committee which scrutinises them and then the Committee recommends fit cases to the Education Ministry for disposal.

Shri A. C. Guha: May I know the personnel of the Committee?

Shri K. D. Malaviya: The members of the Committee are, Dr. C. V. Raman, Dr. A. Lakshmanaswamy Mudaliar, Dr. M. N. Saha, Dr. S. S. Bhatnagar and Shri G. K. Chandramani, Deputy Secretary.

Shri A. C. Guha: Is this Fund separate from the Fund which is known as the Scientific and Industrial Research Fund?

Shri K. D. Malaviya: This is a separate allotment to help individual research worker.

Shri A. C. Guha: May I know how that fund is disbursed?

Shri K. D. Malaviya: For that I require notice.

Shri Badshah Gupta: May I know, Sir, how long these applications will be received and how long will the Committee take to decide them?

Shri K. D. Malaviya: I have not got the programme of the receipt and disposal of these applications but the only information that I possess just now is that we have received about 200 applications for grant-in-aid mostly from research workers in Universities and from other educational institutions.

Shri K. K. Basu: Is the Government supposed to give certain directions to this Committee or is it left to the Committee to select on merits?

Shri K. D. Malaviya: The Committee makes its own rules to select.

Shri B. S. Murthy: May I know whether the Universities or institutions through which the applications are sent make their recommendations to the authorities?

Shri K. D. Malaviya: The applications are sent by individuals through the University because the Government have asked for these applications from the Universities and other